

INDEX TO CENTRAL ENACTMENTS

IN

ALPHABETICAL

ORDER

(As on 17th October, 2014)

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	Government Management of Private Estates Act	1892	10
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High Courts (Seals) Act 07		1950
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Hotel-Receipts Tax Act 54		1980
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Illegal Migrants (Determination by Tribunals) Act	1983	39*
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InchekTyres Limited and National Rubber Manufacturers Limited 17	1984
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Income-tax Act 43	1961
Indecent Representation of Women (Prohibition) Act	1986 60
Indian Bar Councils Act 38	1926
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Indian Boilers Act 05	1923
Indian Carriage of Goods by Sea Act 26	1925
Indian Christian Marriage Act 15	1872
Indian Council of World Affairs Act 29	2001
Indian Contract Act 1872 09	
Indian Copper Corporation (Acquisition of Undertaking) Act 58	1972
Indian Criminal Law Amendment Act 14	1908
Indian Easements Act 05	1882
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Indian Fisheries Act 04	1897
Indian Forest Act 16	1927
Indian Independence Pakistan Courts (Pending Proceedings) Act 09	1952
Indian Iron and Steel Company (Acquisition of Shares) Act 89	1976
Indian Law Reports Act	1875 18
Indian Maritime University Act,2008	2008 22
Indian Matrimonial Causes (War Marriages) Act	1948 40
Indian Medical Council Act 102	1956
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Indian Medicine Central Council Act	1970 48
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Indian Nursing Council Act 48	1947
Indian Partnership Act	1932 09
Indian Penal Code	1860 45
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Indian Railway Board Act 04	1905
Indian Red Cross Society Act	1920 15
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Indian Stamp Act 02	1899
Indian Statistical Institute Act	1959 57
Indian Succession Act	1925 39
Indian Telegraph Act	1885 13
Indian Tolls Act	1851 08
Indian Tolls Act	1888 08
Indian Tolls Act	1864 15
Indian Tolls (Army and Air Force) Act	1901 02
Indian Tramways Act	1886 11
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Indian Trusts Act 02	1882
Indian Veterinary Council Act	1984 52
Indian Wireless Telegraphy Act	1933 17
Indian Rifles (Repeal) Act 49	2006
Indira Gandhi National Open University Act 50	1985

Indira Gandhi National Tribal University Act 52		2007
Indo-Tibetan Border Police Force Act	1992	35
Industrial Development Bank (Transfer of Undertaking and Repeal) Act 2003	53	
Industrial Disputes Act	1947	14
Industrial Disputes (Amendment and Miscellaneous Provisions) Act 36		1956
Industrial Disputes (Banking and Insurance Companies) Act 54		1949
Industrial Employment (Standing Orders) Act	1946	20
Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act 1993		23
Industrial Reconstruction Bank (Transfer of Undertaking and Repeal) Act 07		1997
Industrial Reconstruction Bank of India Act 62		1984
Industries (Development and Regulation) Act	1951	65
Infant Milk Substitutes, Feeding Bottles and 41		1992
Infant Foods (Regulation of Production, Supply and Distribution) Act		
Inflammable Substances Act	1952	20
Information Technology Act	2000	21
Inland Vessels Act	1917	01
Inland Waterways Authority of India Act	1985	82
Insecticides Act	1968	46
Institutes of Technology Act	1961	59
Insurance Act	1938	04
Insurance Regulatory and Development Authority Act	1999	41
Intelligence Organisations (Restriction on Rights) Act 58		1985
Interest Act	1978	14

Industrial Undertakings Act	[Rep. by Act 27 of 2006 (w.e.f. date to be notified)]	
Interest-tax Act		1974 45
International Development Association (Status, Immunities and Privileges) Act		1960 32
International Finance Corporation (Status, Immunities and Privileges) Act		1958 42
International Monetary Fund and Bank Act		1945 00
Inter-State Corporation Act		1957 38
Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act		1979 30
Inter-State River Water Disputes Act		1956 33
Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act		1976 55
Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act		1976 61
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Jamia Millia Islamia Act	1988 58
Jammu and Kashmir (Extension of Laws) Act	1956 62

	Jammu and Kashmir Representation of the People (Supplementary) Act	1968	03
	Jawaharlal Institute of Post Graduate Medical Education and Research,	2008	19
	Puducherry Act		
	JawaharlalNehruUniversity Act	1966	53
	Jayanti Shipping Company (Acquisition of Shares) Act		1971
	63		
	Jharkhand Contingency Fund (Amendment) Act, 2009	2009	37
	Jubbulpore and Chhattisgarh Divisions (Divorce Proceedings Validation) Act		1935
	13		
	Judges (Inquiry) Act	1968	51
	Judges (Protection) Act	1985	59
	Judicial Officers Protection Act	1850	18
	Junagarh Administration (Property) Act	1948	26
	Jute Companies (Nationalisation) Act	1980	62
	Jute Manufactures Cess Act	1983	28
	Jute Manufacturers Development Council Act	1983	27
	Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
	Juvenile Justice (Care and Protection of Children) Act		2000
	56		
K	Kalakshetra Foundation Act, 1993		1994
	06		
	Kazis Act		1880
	12		
	Khaddar (Protection of Name) Act		1950
	78		
	Khadi and Village Industries Commission Act		1956
	61		
	Khuda Bakhsh Oriental Public Library Act		1969
	43		

	King of Oudh's Estate Act 19		1887
	King of Oudh's Estate Act 14		1888
	King of Oudh's Estate Validation Act	1917	12
	Konkan Passenger Ships (Acquisition) Act 62		1973
	Kosangas Company (Acquisition of Undertakings) Act 28		1979
L	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers 51 by certain Establishments) Act		1988
	LadyHardingeMedicalCollege and Hospital (Acquisition and Miscellaneous 34 Provisions) Act		1977
	Lalitkala Akademi (Taking Over of Management) Act 17		1997
	Land Acquisition Act	1894	01
	Land Acquisition (Amendment) Act 31		1962
	Land Acquisition (Amendment and Validation) Act 13		1967
	Land Acquisition (Mines) Act	1885	18
	Land Improvement Loans Act	1883	19
2010	Land Port Authority of India Act 31		
	Laws Local Extent Act	1874	15
	Laxmirattan and Atherton West Cotton Mills (Taking over of Management)Act 1976 98		
	Leaders of Chief Whips of Recognised Parties and Groups in Parliament	1999	05

(Facilities) Act, 1998		
Legal Metrology Act	2010	01
Legal Practitioners Act	1879	18
Legal Practitioners (Fees) Act	1926	21
Legal Practitioners (Women) Act	1923	23
Legal Representatives' Suits Act	1855	12
Legal Services Authorities Act	1987	39
Legal Tender (Inscribed Notes) Act 28		1964
Legislative Assembly of Nagaland (Change in Representation) Act 61		1968
Legislative Councils Act 37		1957
Lepers Act	1898	03
Levy Sugar Price Equalisation Fund Act	1976	31
Life Insurance Corporation Act	1956	31
Life Insurance Corporation (Modification of Settlement) Act 72		1976
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Limited Liability Partnership Act	2009 06
Limitation Act	1963 36

	Live-stock Importation Act 09		1898
	Lokpal and Lokayuktas Act	2014	1
	Local Authorities Loans Act	1914	09
	Local Authorities Pensions and Gratuities Act	1919	01
	LokSahayakSena Act	1956	53
	Lotteries (Regulation) Act 17		1998
	Lushai Hills District (Change of Name) Act 18		1954
M	Madhya Pradesh Reorganisation Act	2000	28
	Madras, Bengal and Bombay Children (Supplementary) Act 35		1925
	Madras City Civil Court Act	1892	07
	MadrasCityLand Revenue Act	1851	12
	Madras Civil Courts Act 03		1873
	Madras Compulsory Labour Act 01		1858
	Madras District Police Act 24		1859
	MadrasForest (Validation) Act	1882	21
	Madras Public Property Malversation Act 36		1837
	Madras Rent and Revenue Sales Act	1839	07
	Madras Revenue Commissioner Act 10		1849
	MadrasUncovenated Officers' Act 07		1857

Mahatama Gandhi Antarashtriya Hindi Vishwavidyalaya Act, 1996 03	1997
Mahendra Pratap Singh Estate (Repeal) Act 48	1960
Maintenance and Welfare of Parents and Senior Citizens Act 56	2007
Maintenance Orders Enforcement Act	1921 18
Major Port Trusts Act	1963 38
Majority Act	1875 09
Mangrol and Manavadar (Administration of Property) Act	1949 02
Manipur and Tripura (Repeal of Laws) Act 35	1958
Manipur (Courts) Act	1955 56
Manipur (Hill Areas District Council) Act	1971 76
Manipur Land Revenue and Land Reforms Act	1960 33
Manipur Municipalities Act	1994 43
Manipur Panchayati Raj Act	1994 26
Manipur (Sales of Motor Spirit and Lubricants) Taxation Act 55	1962
Manipur University Act	2005 54
Manipur (Village Authorities in Hill Areas) Act	1956 80
Manoeuvres, Field Firing and Artillery Practice Act 05	1938
Marine Insurance Act	1963 11
Marine Products Export Development Authority Act 13	1972
Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act 42	1981
Marking of Heavy Packages Act	1951 39

Marriages Validation Act 02	1892
Married Women's Property Act	1874 03
Married Women's Property (Extension) Act 61	1959
Maruti Limited (Acquisition and Transfer of Undertakings) Act	1980 64
Maternity Benefit Act	1961 53
Maulana Azad National Urdu University Act, 1996 02	1997
Medical Termination of Pregnancy Act	1971 34
Medicinal and Toilet Preparations (Excise Duties) Act 16	1955
Mental Health Act	1987 14
Merchant Shipping Act	1958 44
Merchant Shipping (Amendment) Act	1986 33
Merchant Shipping (Amendment) Act	1987 13
Merged States (Laws) Act 59	1949
Metal Corporation (Nationalisation and Miscellaneous Provisions) Act 100	1976
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Mica Mines Labour Welfare Fund Act	1946 22

Micro, Small and Medium Enterprises Development Act, 2006 27		2006
Mines Act	1952	35
Mines and Minerals (Development and Regulation) Act	1957	67
Minimum Wages Act	1948	11
Mirzapur Stone Mahal Act 05		1886
Miscellaneous Personal Laws (Extension) Act	1959	48
MizoramUniversity Act	2000	08
Mogul Line Limited (Acquisition of Shares) Act	1984	33
Monopolies and Restrictive Trade Practices Act	1969	54
Motor Transport Workers Act	1961	27
Motor Vehicles Act	1988	59
Multimodal Transportation of Goods Act	1993	28
Multi-State Co-operative Societies Act	2002	39
Municipal Taxation Act	1881	11
Murshidabad Act 15		1891
Murshidabad Estate Administration Act	1933	23
Muslim Personal Law (Shariat) Application Act	1937	26
Muslim Women (Protection of Rights on Divorce) Act 25		1986
MussalmanWakf Act	1923	42
MussalmanWakf Validating Act	1913	06
MussalmanWakf Validating Act	1930	32
N. Naga Hills-Tuensang Area Act	1957	42
NagalandUniversity Act	1989	35

2010	Nalanda University Act 39		
	Narcotic Drugs and Psychotropic Substances Act 61		1985
	National Bank for Agriculture and Rural Development Act 61		1981
	National Cadet Corps Act 31		1948
	NationalCapitalTerritory of Delhi Laws (Special Provisions) 43		2007
	NationalCapitalTerritory of Delhi Laws (Special Provisions) Act, 2009	2009	24
	NationalCapitalTerritory of Delhi Laws (Special Provisions) Second Act, 2009	2009	40
	National Capital Region Planning Board Act 02		1985
	National Commission for Backward Classes Act	1993	27
	National Commission for Minorities Act	1992	19
	National Commission for Minority Educational Institutions Act, 2004 02		2005
	National Commission for Safai Karamcharis Act	1993	64
	National Commission for Women Act	1990	20
	National Company (Acquisition and Transfer of Undertakings) Act 42		1980
	National Co-operative Development Corporation Act 26		1962
	National Council for Teacher Education Act 73		1993
	National Dairy Development Board Act	1987	37
	National Environment Appellate Authority Act	1997	22

	National Environment Tribunal Act 27		1995
	National Food Security Act	2013	20
	National Green Tribunal Act	2010	19
	National Highways Act	1956	48
	National Highways Authority of India Act	1988	68
	National Housing Bank Act 53		1987
28	National Institute of Fashion Technology Act		2006
	National Institute of Pharmaceutical Education and Research Act 13		1998
	National Investigation Agency Act 34		2008
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	National Library of India Act	1976	76
	National Oil Seeds and Vegetable Oils Development Board Act 29		1983
	National Rural Employment Guarantee Act 42		2005
	National Rural Employment Guarantee (Amendment) Act, 2009	2009	46
	National Rural Employment Guarantee (Extension to Jammu And Kashmir) Act 2007 23		
	National Institute of Design Act, 2014	2014	18
	National Institutes of Technology Act.	2007	29
	National Institute of Mental Health and Neuro-Sciences, Bangalore Act 38	2012	
	National Security Act	1980	65
	National Security Guard Act	1986	47

National Service Act	1972	28
National Tax Tribunal Act		2005
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National Thermal Power Corporation Limited, the National Hydro-Electric		1993
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Power Corporation Limited and the North-Eastern Electric Power Corporation		
Limited (Acquisition and Transfer of Power Transmission Systems) Act		

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National Trust for Welfare of Persons with Autism, Cerebral Palsy,		1999
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Mental Retardation and Multiple Disabilities Act		

N	National Waterway (Allahabad-Haldia Stretch of the	1982
	49	
	Ganga-Bhagirathi-Hooghly River) Act	
	National Waterway (Kollam-Kottapuram Stretch of	1992
	25	
	West Coast Canal and Champakara and Udyogmandal(Canals) Act	
	National Waterway (Sadiya-Dhubri Stretch of the BrahmaputraRiver) Act	1988
	40	
	National Waterway (Talcher-Dhamra Stretch of Rivers, Geonkhali-Charbatia	2008
	23	
	Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and	
	Mahanadi Delta Rivers) Act,2008	

	National Waterway (Kakinadi-Puducherry Stretch of Canals and the Kaluvelly 24		2008
	Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad- Vijayawada Stretch of River Krishna) Act, 2008		
	Naval and Aircraft Prize Act	1971	59
	Navy Act 62		1957
05	National Capital Territory of Delhi Laws(Special Provisions)Act		2011
20	National Capital Territory of Delhi Laws(Special Provisions)Second Act		2011
	Negotiable Instruments Act	1881	26
	New Delhi Municipal Council Act	1994	44
	Newspaper (Price and Page) Act 45		1956
	Newspaper (Price and Page Continuance) Act	1961	36
	Neyveli Lignite Corporation Limited (Acquisition and Transfer of Power Transmission System) Act	1994	56
	North-Eastern Area (Reorganisation) Act 81		1971
	North-Eastern Council Act 84		1971
	North-EasternHillUniversity Act	1973	24
	North-EasternProvincesVillage and Road Police Act 16		1873
	Northern IndiaCanal and Drainage Act	1873	08
	Northern India Ferries Act 17		1878
	Notaries Act	1952	53

O	Oaths Act 44	1969
	Obstructions in Fairways Act	1881 16
	Official Languages Act 19	1963
	Official Secrets Act 19	1923
	Official Trustees Act 02	1913
	Offshore Areas Minerals (Development and Regulation) Act, 2002 17	2003
	Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act 65	1993
	Oil Fields (Regulation and Development) Act 53	1948
	Oil Industry (Development) Act	1974 47
	Opium and Revenue Laws (Extension of Application) Act	1950 33
	Oriental Gas Company	1857 05
	Oriental Gas Company 11	1867
	Orissa Weights and Measures (Delhi Repeal) Act	1958 57
	Orphanages and Other Charitable Homes (Supervision and Control) Act	1960 10
2011	Orissa (Alteration of Name)Act 15	
	Oudh Estates Act 01	1869
	Oudh Laws Act 18	1876
	Oudh Sub-settlement Act 26	1866

	Oudh Taluqdars' Relief Act 24		1870
	Oudh Wasikas Act 21		1886
P	Parel Investment and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Act	2005	14
	Parliament (Prevention of Disqualification) Act	1959	10
	Parliamentary Proceedings (Protection of Publication) Act 15		1977
	Parsi Marriage and Divorce Act	1936	03
	Part B States (Laws) Act 03		1951
	Part B States Marriages Validating Act	1952	01
	Part C States Miscellaneous Laws (Repealing) Act 66		1951
	Parliamentary Proceedings (Protection of Publication) Repeal Act 28		1976
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	Passport (Entry into India) Act	1920	34
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	Payment of Gratuity Act		1972
	39		
	Payment of Gratuity (Amendment) Act		1987
	22		
	Payment of Gratuity (Amendment) Act, 2009	2009	47
	Payment of Wages Act		1936
	04		
	Pensions Act		1871
	23		
	Pension Fund Regulatory and Development Authority Act		2013
		23	
	Personal Injuries (Compensation Insurance) Act	1963	37
	Persons With Disabilities (Equal Opportunities, Protection of Rights and Full		1996
	01		
	Participation) Act, 1995		
	Petroleum Act		1934
	30		
	Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act		1962
	50		
	Petroleum and Natural Gas Regulatory Board, Act	2006	19
	Pharmacy Act		1948
	08		
	Places of Worship (Special Provisions) Act		1991
	42		
	Plantations Labour Act		1951
	69		
	Poisons Act		1919
	12		
	Police Act	1861	05

Police Act	1888	03
Police Act	1949	64
Police, Agra	1854	16
Police Forces (Restriction of Rights) Act 33		1966
Police (Incitement to Disaffection) Act 22		1922
Pondicherry (Administration) Act	1962	49
Pondicherry (Extension of Laws) Act 26		1968
Pondicherry University Act 53		1985
Pondicherry (Alteration of Name) Act	2006	44
Porahat Estate Act 02		1893
Post-Graduate Institute of Medical Education and Research, Chandigarh, Act 51		1966
Post Office Cash Certificates Act	1917	18
Powers-of-Attorney Act 07		1882
PrasarBharati (Broadcasting Corporation of India) Act	1990	25
Preference Shares (Regulation of Dividend) Act 63		1960
Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
Presidency Small Cause Courts Act 15		1882
Presidency-towns Insolvency Act 03		1909
President (Discharge of Functions) Act 16		1969

	Presidential and Vice-Presidential Elections Act		1952
	31		
	President's Emoluments and Pension Act		1951
	30		
	Press and Registration of Books Act		1867
	25		
	Press Council Act		
1978	37		
	Protection of Children From Sexual Offences Act, 2012	2012	32
	Prevention and Control of Infections and Contagious Diseases in		
	Animals Act, 2009	2009	27
	Prevention of Blackmarketing and Maintenance of Supplies of Essential	1980	07
	Commodities Act		
	Prevention of Corruption Act	1988	49
	Prevention of Cruelty to Animals Act		1960
	59		
	Prevention of Damage to Public Property Act		1984
	03		
	Prevention of Food Adulteration Act		1954
	37		
	Prevention of Money Laundering Act, 2002		2003
	15		
	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act		1988
	46		
	Prevention of Insults to National Honour Act		1971
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	Prevention of Seditious Meetings Act		1911
	10		
	Prevention of Terrorism (Repeal) Act	2004	26
	Prisoners Act		1900
	03		

Prisoners (Attendance in Courts) Act 32	1955
Prisons Act	1894 09
Private Security Agencies (Regulation) Act 29	2005

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Prize Competitions Act 42	1955
Probation of Offenders Act 20	1958
Produce Cess Laws (Abolition) Action, 2006 46	2006
Professions Tax Limitation (Amendment and Validation) Act 61	1949
Prohibition of Child Marriage Act	2007 06
Prohibition of Employment as Manual Scavengers and Their Rehabilitation Act	2013 25
Protection of Civil Rights Act 22	1955
Protection of Human Rights Act, 1993 10	1994
Protection of Plant Varieties and Farmers' Right Act 53	2001
Protection of Women from Domestic Violence Act 43	2005

Provident Funds Act 19	1925
Provincial Insolvency Act 05	1920
Provincial Small Cause Courts Act 09	1887
Provisional Collection of Taxes Act	1931 16
Provisions of the Panchayats (Extension to the Scheduled Areas) Act 40	1996
Public Accountants' Defaults Act	1850 12
Public Debt Act 18	1944
Public Employment (Requirement as to Residence) Act 44	1957
Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act 48	1983
Public Gambling Act 03	1867
Public Liability Insurance Act 06	1991
Public Premises (Eviction of Unauthorised Occupants) Act 40	1971
Public Provident Fund Act 23	1968
Public Records Act 69	1993
Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous 16	1978
Provisions Act	
Public Servants (Inquiries) Act 37	1850

	Public Suits Validation Act 11	1932
	Public Wakfs (Extension of Limitation) Act 29	1959
	Punjab District Boards Act 20	1883
	Punjab Disturbed Areas Act	1983 32
	Punjab Excise (Delhi Amendment) Act 12	1979
	Punjab Gram Panchayat, Samities and ZillaParishad (Chandigarh Repeal) Act 27	1994
	PunjabLand Revenue Act 17	1887
	Punjab Laws Act 04	1872
	Punjab Legislative Council (Abolition) Act 46	1969
	Punjab Municipal Corporation Law (Extension to Chandigarh) Act 45	1994
	Punjab Reorganisation Act 31	1966
	PunjabState Legislature (Delegation of Powers) Act	1984 36
	Punjab Tenancy Act 16	1887
R	Railway Claims Tribunal Act 54	1987
	Railway Companies (Emergency Provisions) Act	1951 51
	Railway Property (Unlawful Possession) Act 29	1966
	Railway Protection Force Act	1957 23
	Railway Protection Force (Amendment) Act 60	1985

Railways Act 24	1989
Railways Employment of Members of the Armed Forces Act 40	1965
Railways (Local Authorities' Taxation) Act 25	1941
Raipur and Khattra Laws Act	1879 19
Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959 47
Rajghat Samadhi Act 41	1951
Rajiv Gandhi Institute of Petroleum Technology Act 54	2007
RajivGandhiUniversity Act 08	2007
Rajiv Gandhi National Institutes of Youth Development Act 2012 35	
Rajiv Gandhi National Aviation University Act	2013 26
Rampur Raza Library Act 22	1975
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Reciprocity Act 09	1943

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R Recovery of Debts Due to Banks and Financial Institutions Act 51	1993

Red Cross Society (Allocation of Property) Act 18	1936	
Reformatory Schools Act 08	1897	
Regional Rural Banks Act 21	1976	
Registration Act 16	1908	
Registration of Births and Deaths Act 18	1969	
Registration of Foreigners Act	1939	16
Rehabilitation Council of India Act	1992	34
Rehabilitation Finance Administration Act 12	1948	
Religious Endowments Act	1863	20
Religious Institutions (Prevention of Misuse) Act 41	1988	
Religious Societies Act 01	1880	
Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds 41	1991	
(Immunities and Exemptions) Act		
Rent Recovery Act 06	1853	
Repatriation of Prisoners Act	2003	49
Representation of the People Act 43	1950	
Representation of the People (Amendment) Act	1989	21
Representation of the People Act 43	1951	

	Representation of People (Amendment) Act, 2009	2009	
	41		
	Representation of the People (Miscellaneous Provisions) Act	1956	
	88		
	Requisitioned Land (Apportionment of Compensation) Act	1949	
	51		
	Requisitioning and Acquisition of Immovable Property Act	1952	
	30		
	Research and Development Cess Act	1986	32
	Reserve Bank (Transfer of Public Ownership) Act	1948	
	62		
	Reserve Bank of India Act	1934	
	02		
	Reserve Bank of India (Amendment and Miscellaneous Provisions) Act	1953	
	54		
	Reserve and Auxiliary Air Forces Act	1952	
	62		
	Resettlement of Displaced Persons (Land Acquisition) Act	1948	
	60		
	Revenue, Bombay	1842	
	13		
1842	Revenue Commissioners, Bombay		
	17		
	Revenue Recovery Act	1890	
	01		
	Richardson and Cruddas Limited (Acquisition and Transfer of Under-	1972	
	78		
	takings) Act		
	Right of Children to Free and Compulsory Education Act, 2009	2009	
	35		
	Right to Information Act	2005	22
	Right to Fair Compensation and Transparency in Land		

	Acquisition, Rehabilitation and Resettlement Act	2013	30
	River Boards Act		1956
	49		
	Road Transport Corporations Act		1950
	64		
	Rubber Act		1947
	24		
S	SAARC Convention (Suppression of Terrorism) Act		1993
	36		
	Salar Jung Museum Act		1961
	26		
	Salary, Allowances and Pension of Members of Parliament Act		1954
	30		
	Salaries and Allowances of Ministers Act		1952
	58		
	Salaries and Allowances of Ministers (Amendment) Act, 2010		2010
	02		
	Salaries and Allowances of Officers of Parliament Act		1953
	20		
	Salary and Allowances of Leaders of Opposition in Parliament Act		1977
	33		
	Sale of Goods Act		1930
	03		
	Sales of Land for Revenue Arrears		1845
	01		
	Sales Promotion Employees (Conditions of Service) Act		1976
	11		
	Sales Tax Laws Validation Act	1956	07
	Salt Cess Act		1953
	49		

Sarais Act	1867	22
Sashatra Seema Bal Act		2007
53		
Scheduled Areas (Assimilation of Laws) Act		1951
37		
Scheduled Areas (Assimilation of Laws) Act		1953
16		
Scheduled Castes and Scheduled Tribes Orders (Amendment) Act		1956
63		
Scheduled Castes and Scheduled Tribes Orders (Amendment) Act		1976
108		
Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act		1989
33		
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	Special Court (Trial of Offences Relating to Transactions in Securities) Act 27		1992
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	Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of 30 Undertakings) Act	1986
T	Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Act	1988 22
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